

**Central Administrative Tribunal  
Principal Bench**

**CP No.739/2015  
in  
OA No.3263/2015**

New Delhi, this the 2<sup>nd</sup> day of December, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Mukhtiar Singh, Aged 46 years,  
S/o Shri Narain Singh,  
R/o Quarter No.102,  
Type-2 Lancers Road,  
Timarpur,  
Delhi-110054.

(By Advocate : Shri Amit Kumar )

...applicant

**Versus**

1. Dr. G. Naryana Raju,  
The Secretary, Government of India,  
Ministry of Law and Justice,  
Legislative Department,  
Room No.405, A Wing, 4<sup>th</sup> Floor,  
Shastri Bhawan,  
New Delhi-110001.
2. B.M. Sharma,  
The Deputy Secretary (Admn.LD-1),  
Ministry of Law & Justice,  
Legislative Department,  
Room No.411, A Wing 4<sup>th</sup> Floor,  
Shastri Bhawan,  
New Delhi-110001.

...respondents

**ORDER (ORAL)**

**Mr. Justice B.P. Katakey, Member (J) :-**

Learned counsel for applicant craves leave of this Tribunal to allow the applicant to withdraw the present CP with liberty to challenge the order dated 06.11.2015 issued by the Deputy Secretary.

2. The prayer is allowed. Accordingly, the CP is dismissed as withdrawn with liberty as prayed for.

( V.N. Gaur )  
Member (A)

( Mr. Justice B.P. Katakey )  
Member (J)

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